

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.779
TO BE ANSWERED ON 21.07.2016

IRREGULARITIES UNDER MGNREGS

**779. SHRI ALOK SANJAR:
SHRI DILIP PATEL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of funds released and utilised under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each year in last three years and current year, State/UTwise;
- (b) the details of number of people availing the scheme, State/UT-wise including Gujarat;
- (c) whether some cases of irregularities in use of funds including non-payment of wages under the scheme have come into notice of the Government;
- (d) if so, the details thereof during each of the last three years and current year and the measures taken by the Government to check such irregularities in future;
- (e) the effect of this scheme on migration for employment; and
- (f) whether there has been any rural employment generation as a result thereof and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a): State/UT-wise details of amount released and expenditure under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year is indicated in Annexure-I.

(b): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides a legal guarantee for 100 days of employment in a financial year to every rural household of the country including Gujarat whose adult members volunteer to do unskilled manual work. Not less than 100 days of employment are provided to registered workers upon receipt of their demand. Details of households provided employment as demanded by job card holders in States/UTs including Gujarat under the MGNREGS during the last three years and the current year are indicated in the Annexure-I.

(c)&(d): The Ministry, under MGNREGA receives complaints of irregularities including non-payment of wages etc. from States/UTs. Since the responsibility of implementation of MGNREGA is vested with the State Governments, all complaints received in the Ministry are forwarded to the concerned State Governments for taking appropriate action including investigation, as per law. Detailed instructions by way of Standard Operating Procedure (SOP) for dealing with complaints

have also been issued to all States/UTs. The year-wise data of the complaints is not being maintained by the Ministry. The cumulative pendency of the complaints is monitored at the Ministry level. The State and UT-wise details of complaints is at Annexure-II.

(e): Research has shown that consistent and strong implementation MGNREGA has reduced distress migration. Results show that number of days provided work is inversely correlated with migration by members of the household.

(f): The reduction in distress migration by the whole household has concurrently meant, increase in rural employment through MGNREGA. Research also says that, but for the implementation of MGNREGA, the crisis of joblessness in rural markets would have been acute.

Annexure-I referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 779 dated 21.07.2016

(In Lakhs)

No.	State	No. of HH provided employment				Central Release				Total Expenditure			
		2013-14	2014-15	2015-16	2016-17 as on 15/07/2016	2013-14	2014-15	2015-16	2016-17 as on 15/07/2016	2013-14	2014-15	2015-16	2016-17 as on 15/07/2016
1	ANDHRA PRADESH	60.40	32.97	35.95	30.44	475049.00	290314.10	307380.33	338835.08	529342.76	283946.01	449688.01	126755.96
2	ARUNACHAL PRADESH	1.40	1.36	1.82	0.63	13852.67	2704.16	4395.10	9525.22	9593.54	3441.52	6558.81	19.60
3	ASSAM	12.62	9.67	15.13	5.65	57349.95	50023.46	87830.06	45511.58	69976.59	50310.65	62124.14	72304.97
4	BIHAR	20.59	10.36	15.49	7.83	158070.67	95968.24	102412.26	76551.00	202702.34	108170.99	161917.44	51880.39
5	CHHATTISGARH	25.12	17.48	21.76	17.08	144602.31	150570.49	106341.30	133272.13	202397.60	175421.54	128319.57	149285.87
6	GUJARAT	5.79	5.13	5.57	4.39	33530.02	35442.93	30598.72	43199.86	48902.62	47121.78	42862.92	32413.17
7	HARYANA	3.25	2.18	1.69	1.34	37687.81	16715.29	12470.72	6445.17	38161.54	21647.06	14139.49	9875.37
8	HIMACHAL PRADESH	5.39	4.53	4.23	1.56	47797.09	35542.86	39610.32	26172.66	56959.21	40623.27	38845.67	12903.42
9	JAMMU & KASHMIR	6.58	3.32	6.53	0.59	60315.73	52171.08	55801.83	44887.03	76971.19	39159.25	76853.95	31423.03
10	JHARKHAND	11.39	11.11	11.27	12.48	62143.28	72433.41	97879.90	95645.56	91244.10	102908.13	133251.23	77663.56
11	KARNATAKA	14.50	10.95	12.37	8.23	159606.81	171687.07	99155.27	126815.30	206841.31	167569.57	182227.07	111934.10
12	KERALA	15.24	13.80	15.06	6.22	127710.93	158758.02	152633.88	85250.89	130056.59	161696.54	148318.42	76466.67
13	MADHYA PRADESH	29.09	27.89	27.02	14.68	183982.44	245163.12	236732.20	204440.40	261894.50	280536.80	250002.67	158902.37
14	MAHARASHTRA	11.44	11.60	12.75	10.27	115292.02	79951.77	123834.73	112850.70	127467.66	160988.49	184503.76	116903.18
15	MANIPUR	4.55	4.69	4.74	1.71	23100.00	21997.13	25532.29	27723.41	25476.92	26713.59	23119.44	3858.45
16	MEGHALAYA	3.64	3.51	3.68	0.30	27106.21	27785.90	22182.56	55560.99	31849.02	30934.71	27363.10	38045.96
17	MIZORAM	1.78	1.94	1.94	1.85	24474.27	11141.23	28517.36	1992.14	26037.67	11420.13	29858.81	1820.19
18	NAGALAND	4.08	4.05	4.17	4.11	29214.80	11305.27	26665.95	50152.80	29479.90	15781.96	19448.55	41.86
19	ODISHA	17.10	14.68	19.98	11.96	75752.84	103530.34	147941.05	114656.75	128680.21	106892.48	205205.29	103071.72
20	PUNJAB	4.12	2.89	4.74	2.84	22615.48	18948.18	24533.37	20962.62	25891.90	21350.00	30006.39	25668.70
21	RAJASTHAN	36.15	36.85	42.21	34.41	205943.32	297609.87	269583.23	287915.51	262961.00	325186.44	326885.19	247527.27
22	SIKKIM	0.63	0.57	0.65	0.34	10684.17	7386.41	8623.44	5953.46	10889.61	7734.68	9730.76	3991.78
23	TAMIL NADU	62.68	56.58	60.53	49.42	469021.12	378180.33	547037.47	235845.08	393853.20	391954.05	625499.46	201862.00
24	TELANGANA	0.00	24.63	25.51	20.51	0.00	191996.00	182484.92	124305.00	5058.52	190374.75	237500.95	95396.71
25	TRIPURA	5.91	5.82	5.70	5.27	94366.49	63662.48	135894.19	47392.36	107504.47	82239.49	137156.76	31518.92
26	UTTAR PRADESH	49.95	39.16	54.59	32.53	289639.01	251341.40	269569.44	207413.32	346067.61	313908.73	297606.16	209374.22
27	UTTARAKHAND	3.97	4.56	5.45	2.55	33000.50	28636.22	45076.65	27368.35	38083.54	31845.33	49237.03	30682.79
28	WEST BENGAL	61.33	51.20	61.11	24.49	289438.19	374495.29	471174.20	304528.98	372517.24	401287.47	485155.35	357802.09
29	ANDAMAN & NICOBAR	0.17	0.13	0.06	0.00	1918.10	1301.94	1035.72	253.08	1788.27	904.58	327.86	0.00
30	DADRA & NAGAR HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	NR	NR	NR	0.00
31	DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	NR	NR	NR	0.00
32	GOA	0.05	0.07	0.06	0.01	205.86	137.95	246.82	111.27	297.40	457.15	300.59	51.96
33	LAKSHADWEEP	0.01	0.00	0.00	0.00	16.93	45.06	11.85	0.00	73.64	70.50	29.83	11.01
34	PUDUCHERRY	0.39	0.30	0.33	0.06	879.98	739.69	1292.57	300.15	1136.83	650.20	917.82	76.43
	Total	479.30	413.97	482.10	313.74	3274368.00	3247686.69	3664479.70	2861837.85	3860158.50	3603247.84	4384962.49	2379533.72

**Annexure-II referred in reply to parts (c)&(d) of Lok Sabha Unstarred
Question No. 779 dated 21.07.2016**

Details of Complaints received under MGNREGA							
No.	State	Misappropriation of funds	Under payment	Wages not paid	Corruption under NREGA	Irregularities (Not specific)	Total
1	2	3	4	5	6	7	8
1	ANDHRA PRADESH	1	0	0	2	5	8
2	ARUNACHAL	0	0	0	0	0	0
3	ASSAM	23	0	2	12	3	40
4	BIHAR	17	74	16	123	19	249
5	CHHATTISGARH	9	23	18	38	6	94
6	GOA	0	0	0	0	0	0
7	GUJARAT	1	0	0	2	12	15
8	HARYANA	55	3	14	16	20	112
9	HIMACHAL PRADESH	20	3	5	3	6	37
10	JAMMU & KASHMIR	0	0	1	0	0	1
11	JHARKHAND	45	6	13	36	40	140
12	KARNATAKA	8	0	6	0	4	18
13	KERALA	4	1	3	4	7	19
14	LAKSHADWEEP	0	0	0	0	0	0
15	MADHYA PRADESH	220	7	44	109	38	418
16	MAHARASTRA	2	4	1	4	3	14
17	MANIPUR	1	1	2	0	8	12
18	MEGHALAYA	0	0	0	0	0	0
19	MIZORAM	0	0	0	0	0	0
20	NAGALAND	3	0	0	0	0	3
21	ODISHA	34	1	20	19	22	95
22	PUNJAB	8	0	1	1	3	13
23	PUDUCHERRY	0	0	0	0	1	1
24	RAJASTHAN	6	1	3	1	8	19
25	TAMIL NADU	7	1	2	4	4	18
26	TELENGANA	3	2	0	0	0	5
27	TRIPURA	3	0	0	1	0	4
28	UTTAR PRADESH	400	26	92	301	362	1181
29	UTTRAKHAND	3	2	5	7	4	21
30	WEST BENGAL	3	5	2	6	1	17
31	SIKKIM	0	0	0	0	1	1
	Total	875	160	250	689	577	2555

